

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 102 of 2011 &
I.A. No. 174 of 2011

Dated : 6th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Haryana Vidyut Prasaran Nigam Limited **... Appellant(s)**

Versus

Haryana Electricity Regulatory Commission & Ors.....Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Singh for
Mr. Neeraj Jain, Sr. Adv.

Counsel for the Respondent(s): Ms. Shikha Ohri for HERC
Mr. Hoshiyar Singh for DHBVN
Mr. Amiya Sharma UHBVN

ORDER

The learned counsel representing Mr. Neeraj Kr. Jain, the learned Senior Counsel, is present.

The learned counsel for the Commission seeks further time to file the reply. Accordingly, she is permitted to file the same on or before 14.09.2011.

Post the matter on **15.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS /KS